

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA.**

Execution Application No. 3/2022/EZ
(Arising out of O. A. No.129/ 2016/ EZ disposed of on 17.08.2021)

WILDLIFE SOCIETY OF ORISSA.... APPLICANT (S)

VERSUS

STATE OF ODISHA & OTHERS..... RESPONDENT(S)

INDEX

Sl.No.	Description of documents	Pages
1.	Affidavit filed on behalf of the Respondents	1-3

Cuttack

Date: 07/12/2024


SPECIAL COUNSEL



**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA.**

Execution Application No. 3/2022/EZ
(Arising out of O. A. No.129/2016/EZ disposed of on 17.08.2021)

WILDLIFE SOCIETY OF ORISSA APPLICANT (S)

VERSUS

STATE OF ODISHA & OTHERS RESPONDENT(S)

AFFIDAVIT FILED ON BEHALF OF THE RESPONDENTS

I, Shri Prashant Kumar Panda, aged about 54 years, S/o Narayan Chandra Panda, at present serving as Deputy Conservator of Forests (Wildlife) in the office of the Principal Chief Conservator of Forests (Wildlife) and Chief Wildlife Warden, Odisha, At.- Prakruti Bhawan, Sahid Nagar, PO. – Sahid Nagar, Bhubaneswar, Distt.- Khordha, do hereby solemnly affirm and state as follows;

1. That, I have been duly authorized by the State Respondents for filing this affidavit.
2. That this Hon'ble Tribunal in Order dtd 06.04.2023 in Execution Application No, 03/2022/EZ arising out of O.A. No. 129/2016/EZ have directed the State Respondents to notify elephant corridors in one month's time and no more otherwise the concerned authorities shall be liable under Section 26 of the National Green Tribunal Act.

9/7/2024
Surendra Prasad Das
Advocate
NOTARY, CUTTACK

Prashant Kumar Panda

V. K. Das
Adv.

3. That, the Hon'ble High Court of Orissa in Order dtd 04.05.2023 in WP(C) No. 14057 of 2023 have been pleased to stay further proceedings in the present Execution Application No. 03 of 2022/EZ, arising out of O. A. No. 129 of 2016/EZ till next date.

4. That, the matter is still pending for consideration before the Hon'ble high Court of Orissa.

5. That this Hon'ble Tribunal in Order dated 20.09.2024 in the above mentioned Execution Application, have taken note of the above fact and directed as follows:

xxx xxx xxx

" 6. List it on 09.12.2024. "

xxx xxx xxx

6. That, Hon'ble High Court of Orissa in Order dtd 11.10.2023 in WP(C) No. 14706 of 2022, tagged with W.P.(C) No. 14057 of 2023, have passed the Orders as below.

xxx xxx xxx

"5. Call this matter after two weeks. "

xxx xxx xxx

Copy of the Order dtd 11.10.2023 of the Hon'ble High Court of Orissa passed in W.P.(C) No. 14706 of 2022 tagged with W. P. (C) No. 14057 of 2023 has already been annexed as Annexure-A/7 in Affidavit filed on dated 29.11.2023. The matter has not been heard by the Hon'ble High Court in the mean time.

Surendra Prasad Dhol
Advoca
NOTARY, CUTTACK

Preshanta Kumar Panda

Heetish Das

4712

7. That, in view of the facts mentioned herein above, it is humbly prayed before the Hon'ble Tribunal to kindly adjourn the hearing of the Execution Application no. 03 of 2022/EZ till disposal of the W. P. (C) No. 14057 of 2023 by the Hon'ble High Court of Orissa.

8. That, the facts stated above are true to the best of my knowledge and belief and based on records.

Identified By
Jee Han
Advocate

Prashanta Kumar Panda
DEPONENT
Dy. Conservator of Forests
O/o. the PCCF (WL) & CWLW
Odisha, Bhubaneswar

CERTIFICATE

Certified that due to non-availability of cartridge papers, the instant affidavit has been typed on thick white papers.

CUTTACK

DT. 07.12.2024

Jee Han
SPECIAL COUNSEL



The above named Deponer,
Solemnly affirm on... *7.12.2024*
..... Being Identified
by... *P. K. Panda (Adv)*

7/12/2024
Surendra Prasad Dhal
Advocate
NOTARY, CUTTACK